

आयकर अपीलिय अधिकरण "A" न्यायपीठ मुंबई में।

IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, MUMBAI

श्री एम बालगणेश, लेखा सदस्य एवं श्री पावन कुमार गदले, न्यायिक सदस्य के समक्ष ।

BEFORE SRI M BALAGANESH, AM AND SRI PAVAN KUMAR GADALE, JM

आयकर अपील सं./ ITA No. 6390/Mum/2011

(निर्धारण वर्ष / Assessment Years 2014-15)

आयकर अपील सं./ ITA No. 6391/Mum/2019

(निर्धारण वर्ष / Assessment Years 2015-16)

M/s All Round Consultancy Services (India) Pvt. Ltd. 4 th Floor, Om Plaza Building Vasanji Lalji Road, Kandivali (West) Mumbai-400 067	बनाम / Vs.	The Income Tax Officer Ward 12(1)(1), 226 Aayakar Bhavan, M.K. Road, Mumbai-400 020
(अपीलार्थी / Appellant)		(प्रत्यर्थी/ Respondent)
स्थायी लेखा सं./PAN No. AADCA0601K		

अपीलार्थी की ओर से / Appellant by	:	None
प्रत्यर्थी की ओर से / Respondent by	:	Shri Brajendra Kumar, DR

सुनवाई की तारीख / Date of hearing:	21.04.2021
घोषणा की तारीख / Date of pronouncement:	21.04.2021

आदेश / O R D E R

एम बालगणेश, लेखा सदस्य/

PER M BALAGANESH, AM:

The registry placed on record assessee's letters dated 17th March, 2021 wherein it has been submitted that the assessee has already opted for settlement of dispute for both the assessment years under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and received Form No.3 from appropriate authority. The Ld. DR submitted that the appeal may be dismissed.



2. In view of foregoing, the appeals stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeals in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

3. In the result, both the appeals stand dismissed as withdrawn.

Order pronounced in the open court on 21.04.2021.

Sd/-

(पावन कुमार गदले / PAVAN KUMAR GADALE)

(न्यायिक सदस्य/ JUDICIAL MEMBER)

मुंबई, दिनांक/ Mumbai, Dated: 21.04.2021

सुदीप सरकार, व.निजी सचिव / *Sudip Sarkar, Sr.PS*

Sd/-

(एम बालगणेश / M BALAGANESH)

(लेखा सदस्य / ACCOUNTANT MEMBER)

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई /
DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार

(Asstt. Registrar)

आयकर अपीलीय अधिकरण, मुंबई / **ITAT, Mumbai**